

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4867
ANSWERED ON:12.08.2014
SEPARATE BUDGET FOR DIFFERENTLY ABLED
Owaisi Shri Asaduddin

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) Whether the Government proposes to create a separate department for the differently abled persons and to set aside a separate budget provision for them;
- (b) if so, the details thereof;
- (c) whether it is true that some Non-Governmental Organisations involved in the welfare of differently abled persons are misusing the funds allocated to them; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

- (a) & (b) : A new Department of Disability Affairs has been set up vide Cabinet Secretariat notification dated 12.05.2012 under the Union Ministry of Social Justice and Empowerment. A separate demand No.91 under the Union Budget for the Department has been made with effect from the financial year 2014-15.
- (c) & (d): Yes Sir. The details of Non Government Organisation (NGOs) who were allegedly found misusing funds and the action taken against them in the matter is given at Annexure-I.